

50/100  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 320/2005

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SECTION OFFICER (Judi.)

FORM NO. @  
(See Rule 42)  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH.

ORDER SHEET

Orginal Application No. 320/05

Misc. Petition No. \_\_\_\_\_

Contempt Petition No. \_\_\_\_\_

Review Application No. \_\_\_\_\_

Applicant(s) Nilupal Palbar

Respondent(s) U. O. I. Tony

Advocate for the Applicants S. Naik

Advocate for the Respondent(s) J. L. Sarker CCSC  
Rly St. Counsel

Notes of the Registry

Date

Order of the Tribunal

23.12.05.

Judgment delivered in open  
Court. Kept in separate sheets.  
Application is disposed of. - 9

This application is filed  
is filed/C. F. for Reg. No.  
deposited vide P. I. D.  
No. 260317751

Dated 21.12.05

1m

*Signature*  
Vice-Chairman

*Sd/-*  
Dy. Registrar

*Slips not taken*

*Signature*

18.1.06

Copy of the Judgment has been  
sent to the Office for  
recording the same to the  
applicant as well as to the  
Rly. Standing Counsel.

*Signature*

Contd...

5

CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH.

O.A. No. 320 of 2005

DATE OF DECISION: 23.12.2005.

Shri Nilutpal Patar

APPLICANT(S)

Mr. S. Nath.

ADVOCATE FOR THE  
APPLICANT(S)

- VERSUS -

U.O.I. & Ors

RESPONDENT(S)

Mr. J.L. Sarkar, Railway counsel

ADVOCATE FOR THE  
RESPONDENTS

THE HON'BLE MR. JUSTICE G. SIVARAJAN VICE-CHAIRMAN

1. Whether Reporters of local papers may be allowed to see the judgments?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether the judgment is to be circulated to the other Benches?

Judgment delivered by Hon'ble Vice-Chairman

*G. Sivaranjan*

4

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original application No.320 of 2005.

Date of order: This the 23<sup>rd</sup> December, 2005.

HON'BLE MR.JUSTICE G.SIVARAJAN, VICE-CHAIRMAN

Shri Nilutpal Patar,  
S/O. Shri Gopal Ram Patar,  
Vill.Nabheti,  
P.O.Morigaon,  
Dist.Morigaon,  
Assam.782105.

Applicant

By advocate Mr.S.Nath.

-Versus-

1. The Union of India,  
Represented by the General Manager,  
N.F.Railway,  
Maligaon,  
Guwahati-11.

2. The Chairman,  
Railway Recruitment Board,  
Station Road,  
Guwahati-11,

Respondents

By Advocate Mr. J. L. Sarkar, Railway counsel

ORDER(ORAL)

SIVARAJAN,J.V.C:

Heard Mr. S. Nath learned counsel appearing for the applicant and Mr.J.L.Sarkar learned Standing counsel for the Railways. The grievance of the applicant is that though he had passed in the written test conducted for selection to the post of Electrical Signal Maintainer, Grade-III and he was called for verification of the documents, even after verification of the same his name did not find a place in the select list published by the Respondents. It is stated that the applicant submitted a representation dated 28.11.05(Annexure 6)

*Gp/*

to the 1<sup>st</sup> Respondent General Manager, N.F.Railway, Maligaon, Guwahati-11 but there is no response from the said authority. The counsel submits that the 1<sup>st</sup> respondent may be directed to dispose of the said representation. Counsel further submits that the applicant will file a detailed representation also. Mr. J. L. Sarkar, learned Standing counsel for the Railways submits that if any such representation has been received the same will be disposed of by the 1<sup>st</sup> Respondent in accordance with the law.

2 As already stated, the applicant has filed representation-dated 28.11.05 (Annexure 6) before the 1<sup>st</sup> Respondent. He also wants to file detailed representation in the matter. He is free to file detailed representation within one week from the date of receipt of this order. The 1<sup>st</sup> respondent will dispose of the both the representations within a period of six weeks from the date of receipt of the additional representation and pass a reasoned order.

O.A. is disposed of at the admission stage itself. The applicant will produce this order alongwith the additional representation before the 1<sup>st</sup> Respondent for compliance.



(G.SIVARAJAN)  
VICE-CHAIRMAN

LM.

22 DEC 2005

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
(Guwahati Bench)  
GUWAHATI BENCH: GUWAHATI

(An application under Section 19 of the Administrative Tribunals Act, 1985)

O. A. No. 320 /2005

Shri Nilutpal Patar

-Vs-

Union of India and Others.

SYNOPSIS OF THE APPLICATION

Railway Recruitment Board published an advertisement dated 12.06.2004 in the News paper inviting application for various posts. In the said advertisement at Sl. No. 48, applications were invited for selection to the post of Electrical Signal Maintainer Gr. III. Applicant appeared in the written examination on 27.03.04 for recruitment to the post of ESM Gr. III as and ST candidate and came out successful. Thereafter, he was called for verification of original testimonials on 31.08.05, accordingly he appeared and got his original certificates verified by the RRB. Thereafter, finding no response from the RRB regarding his candidature, applicant went to the office of the RRB and has come to know that a list of selected candidates has already been sent to the General Manager, N.F. Railway and also informed by the authority that his name has not been included on the ground that he is much younger than other ST candidates, therefore the name of the older candidates have been sent for selection. Applicant submitted a representation on 28.11.05, addressed to the General Manager, N.F. Railway, praying interalia to appoint him to the post of ESM Gr. III.

Hence this Original Application before this Hon'ble Tribunal praying for a direction to the respondents to appoint the applicant to the post of ESM Gr. III.

X

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH: GUWAHATI**

(An application under Section 19 of the Administrative Tribunals Act, 1985)

**Title of the case**

: O.A.No. 320 /2005

Shri Niluppal Patar.

: Applicant.

**-Versus-**

Union of India & Ors.

: Respondents.

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5.	3	Copy of letter call dated 27.02.05.	-13-
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8.	6	Copy of representation dated 28.11.05.	17

Filed By:

  
Advocate

Date:- 22.12.05

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH: GUWAHATI

(An application under Section 19 of the Administrative Tribunals Act, 1985)

O.A. No. \_\_\_\_\_ /2005

## BETWEEN:

Shri Nilutpal Patar,  
S/o- Shri Gopi Ram Patar,  
Vill- Nabheti,  
P.O- Morigaon,  
Dist- Morigaon,  
Assam- 782105.

-----Applicant.

-AND-

1. The Union of India,  
Represented by General Manager,  
N.F. Railway,  
Maligaon, Guwahati- 11.
  
2. The Chairman,  
Railway Recruitment Board,  
Station Road.  
Guwahati- 11.

..... Respondents.

filled by the applicant  
Name: Gurpreet Kaur  
Address: Chhatar Nath  
Postcode: 221205  
Niluppal Pathak

## DETAILS OF THE APPLICATION

### 1. Particulars of the order (s) against which this application is made:

This application is made not against any particular order but praying for a direction upon the respondents to appoint the applicant to the post of Electrical Signal Maintainer (for short ESM) Gr. III in the N.F Railway.

### 2. Jurisdiction of the Tribunal:

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

### 3. Limitation:

The applicant further declares that this application is filed within the limitation prescribed under Section- 21 of the Administrative Tribunals Act 1985.

### 4. Facts of the case:

4.1 That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India. He belongs to Schedule Tribe Community.

4.2 That the Railway Recruitment Board (for short RRB), Guwahati published an advertisement vide Employment Notice No. 01 of 2004 dated 12.06.2004 inviting applications from eligible candidates for recruitment in various category of posts. In the said advertisement at Sl. No. 48, applications are invited for recruitment to the 50 posts of Electrical Signal Maintainer Gr. III. out of the 50 posts, 4 posts are reserved for ST category and minimum qualifications required for the post is (a) Matriculation (10<sup>th</sup> class pass) and ITI certificate in Electrician/Electrical Fitter/Wireman Trade and 1 year experience as casual ESM in S& T Department OR (b) Must be a casual ESM/ Electrical Fitter for 3 years in S&T Department OR (c) pass in + 2 stage in Higher Secondary with Physics & Mathematics or its equivalent.

Copy of the employment notice dated 12.06.04 is enclosed herewith and marked as Annexure- 1.

4.3 That your applicant it is stated that the applicant has passed Higher Secondary Examination (10+2) with Physics and Mathematics as main subjects, therefore, he posses the required qualification for the post of ESM Gr. III as per the advertisement dated 12.06.2004. Accordingly, the applicant applied for the post of ESM Gr. III, in response to the advertisement notification No. 01 of 2004 dated 12.06.2004.

Copy of the educational certificate and caste certificate are enclosed herewith for perusal of Hon'ble Tribunal as Annexure- 2 (Series).

4.4 That stated that the RRB issued call letter to the applicant to appear in the written examination held on 27.03.2005 for recruitment to the post of ESM Gr. III. Accordingly, the applicant appeared in the written examination and came out successful. Thereafter, RRB issued another call letter bearing No. RRB/G/41/10 dated 08.08.2005 to the applicant for document verification, wherein it advised to the applicant to attend the office of the RRB, Guwahati on 31.08.2005 at 9:30 hours for verification of original certificates, testimonials etc. Be it stated that the applicant appeared before the RRB on 31.08.2005 for verification of original certificate, testimonials etc. at 9.30 hrs and has got verified his certificates, testimonials etc. to the satisfaction of the RRB.

Copy of the call letter dated 27.02.05 and dated 08.08.05 are enclosed herewith as Annexure- 3 and 4 respectively.

4.5 That it is stated that General Manager (P), Maligaon vide his letter bearing No. E/227/O/(Rectt.) 2 dated 25.05.99, addressed to the GM (Con)/MLG, all PHODs DRMs, DAUs etc. forwarded the Railway Boards letter bearing No. 99/E (RRB)/25/2 dated 18.03.99 for information, guidance and necessary action. In the said letter it has been stated that viva-voce (interview) in RRB recruitments has been eliminated in order to reduce the

element of subjectivity to the maximum possible and to expedite the selection process. Thereafter, following the guidelines issued by the RRB, the process of recruitment to the post of ESM Gr. III is confined to single written examination. It is stated that the present applicant has qualified the written examination and he has also appeared for verification of his original certificates etc. before the RRB on 31.08.2005 and completed the requirements for selection to the post of ESM Gr. III. Be it stated that the applicant has come out successful in the written examination and his educational certificates, caste certificates etc. have also been verified by the RRB, but till filing of this application the applicant has got no information regarding his candidature. Be it stated that the applicant is confident about his selection to the post of ESM Gr. III.

A copy of the letter dated 25.05.99 is enclosed herewith for perusal of Hon'ble Tribunal as Annexure-5.

4.6 That your applicant beg to state that after lapse of 3 months of verification of his original testimonials by the RRB, he has not received any communication from the end of respondents about his recruitment to the post of ESM Gr. III, situated thus applicant went to the office of the RRB to pursue his candidature and has come to know that RRB has sent a selection list of the candidates to the General Manager, N.F. Railway for appointment and his name is not included in the said selection list. In this connection it is stated that the applicant when asked the authority the reason of non-inclusion of his name in the selection list then he was informed that his name in the selection list is not included as because he is much younger in age than the other candidates whose names have been included in the selection list. It is stated that the applicant surprised to the reply of the employee and the reason for non-inclusion of his name in the list of selected candidates. In this connection it is stated that there are 4 posts reserved for ST category in the advertisement dated 12.06.04 and the

applicant has come to know that name of 4 ST candidates have been recommended by the RRB to the General Manager, N.F. Railway but his name has not been included as because other ST candidates are much older than him. Be it stated that applicant is neither a under aged candidate nor an over aged candidate, therefore much younger than the other selected candidates cannot be a ground for non-inclusion of his name in the select list and such action of the respondents is illegal, malafide and opposed to the principle of natural justice. Applicant is very confident that he has done well in the written examination and he will be selected if the selection procedure is fair and free from all sorts of extraneous consideration. Therefore, the Hon'ble Tribunal be pleased to direct the respondents to produce the relevant records of selection to the post of ESM Gr. III and after perusal of records the Hon'ble Tribunal will further be pleased to direct the respondents to appoint the applicant to the post of ESM Gr. III if he is found selected for the said post.

4.7 That your applicant begs to state that finding no other alternative he submitted a representation on 28.11.2005, addressed to the General Manager, N.F. Railway, Guwahati. In his representation dated 28.11.05, applicant categorically stated that he has learnt that RRB/Guwahati has sent a list to the General Manager (P), Maligaon for appointment but he has not received any information till date, therefore the applicant has requested to absorb him in the post of ESM Gr. III in which he has already qualified but to no result. Be it stated that applicant belongs to ST category and he posses the required qualifications i.e. 10+2 with physics and Mathematics as main subject, therefore after qualifying the written examination held on 27.03.2005, he is now eligible for appointment to the post of ESM Gr. III in the N.F. Railway. It is stated that the applicant has no other alternative but to approach before this Hon'ble Tribunal for a direction to the respondents to consider the appointment of the applicant to the post of ESM Gr. III in the N.F. Railway.

V

Copy of the representation dated 28.11.05 is enclosed herewith as  
Annexure- 6.

4.8 That this application is made bonafide and for the cause of justice.

5. Grounds for relief (s) with legal provisions:

- 5.1 For that, the applicant possesses the required qualification for appointment to the post of ESM Gr. III.
- 5.2 For that, the applicant qualified in the written examination held on 27.03.05 for recruitment to the post of ESM Gr. III.
- 5.3 For that, recruitment to the post of ESM Gr. III consists of single written test examination (no viva-voce) followed by verification of original testimonials like, caste certificate, educational certificate etc.
- 5.4 For that, the applicant appeared before KRB on 31.08.2005 for verification of original certificates.
- 5.5 For that, the applicant fulfilled all the requirements for appointment to the post of ESM Gr. III and deserves to be appointed to the post of ESM Gr. III.
- 5.6 For that, the applicant after qualifying the written test and after verification of original certificates deserves appointment to the post of ESM Gr. III in the N.F. Railway.
- 5.7 For that, applicant is neither under aged nor over aged, therefore recommendation of the names of those candidates who are much older than the applicant cannot be a ground for non-inclusion of his name in the list of selected candidates.

6. Details of remedies exhausted.

That the applicant declares that he has exhausted all the remedies available to and there is no other alternative remedy than to file this application.

7. Matters not previously filed or pending with any other Court.

The applicant further declares that he had not previously filed any application, Writ Petition or Suit before any Court or any other Authority or any other Bench of the Tribunal regarding the subject matter of this application nor any such application, Writ Petition or Suit is pending before any of them.

8. Relief (s) sought for:

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief (s) sought for in this application shall not be granted and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

- 8.1 That the Hon'ble Tribunal be pleased to direct the respondents to appoint the applicant to the post of ESM Gr. III pursuant to the advertisement dated 12.06.2004.
- 8.2 Costs of the application.
- 8.3 Any other relief (s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

9. Interim order prayed for:

During pendency of the application, the applicant prays for the following interim relief: -

9.1 That the Hon'ble Tribunal be pleased to restrain the respondents to issue appointment for the post of ESM Gr. III till disposal of the Original Application.

9.2 That the Hon'ble Tribunal be pleased to direct the respondents that the pendency of this application shall not be a bar for the respondents for consideration of the case of the applicant for providing relief as prayed for.

10 .....

11. Particulars of the I.P.O

i) I.P.O No.	:	266 317751
ii) Date of issue	:	20.12.05
iii) Issued from	:	<del>20.12.05</del> G.P.O, Guwahati
iv) Payable at	:	G.P.O, Guwahati

12. List of enclosures:

As given in the index.

VERIFICATION

I, Shri Nilutpal Patar, S/o- Shri Gopi Ram Patar, aged about 21 years, Vill- Nabheti, P.O- Morigaon, Dist- Morigaon, Assam- 782105, do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 22<sup>nd</sup> day of December, 2005.

Nilutpal Patar

10-  
(Extract)

Annexure-1

NATIONAL

THE ASSAM TRIBUNE, GUWAHATI 9



RAILWAY RECRUITMENT BOARD: GUWAHATI  
STATION ROAD, GUWAHATI-781 001

Employment Notice No.: 01 of 2004

DATE OF PUBLICATION : 12-06-2004  
DATE OF CLOSING : 12-07-2004

This is an indicative advertisement. For detail terms & conditions etc. please refer to The Employment News dated 12/06/2004 or website: <http://www.railwayrecruitment.org>

Applications are invited in the prescribed format enclosed (to be neatly typed on good quality A-4 / foolscap size paper using one side only) from eligible Indian Nationals for the following Posts, in the North East Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the ASSISTANT SECRETARY, RAILWAY RECRUITMENT BOARD, STATION ROAD, GUWAHATI-781001, ASSAM, by ordinary post only, so as to reach the Board's office on or before 12.07.2004. The applications can also be dropped in the Application Box kept in the RRB office up to 16:00 hours of 12.07.2004.

**IMPORTANT:** (1) The envelope containing the application should be clearly super-scribed in RED INK "Application for the Post of \_\_\_\_\_ Category No. \_\_\_\_\_ & Community, i.e., SC/ST/OBC/UR/ESM."

(2) Each candidate should send only one application for a Post. If a candidate submits more than one application for the same post, his/her candidature will be cancelled.

(3) Candidates must fill in the application form in their own handwriting and must sign themselves. Otherwise their candidature will be cancelled if detected at any stage.

(4) Applications sent by registered post/courier or speed post will not be acknowledged.

(5) Last date of submission of application for candidates residing in Andaman, Nicobar and Lakshwadeep Islands will be 27.07.2004.

(6) RRB, Guwahati at the discretion may hold written examination for more than one category in a single session. RRB, Guwahati at the discretion may also hold a common examination for more than one category if considered necessary. RRB may hold additional written examination(s) or second stage written examination. In such cases the merit secured in subsequent examination alone will be the criteria for further recruitment process.

Cat. No.	Name of Post	Scale of Pay (RSRP)	Age as on 01.07.04	Medical Standard	No. of Vacancies					Exam. Fees (Rs.)	Minimum Educational /Technical Qualification
					SC	ST	OBC	ESM	UR		

SEPARATE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 1 TO 29

1	Law Assistant	6500 - 10500	18 - 37	C/I	2	1	2	0	2	7	60	A University Degree in Law with 3 years standing as a pleader at Bar. Serving employees who are law graduates are also eligible to apply provided they have served for at least 5 years in any Branch of the Railway Administration. Railway Magistrate full filling the above-prescribed qualification may also apply.
2	Health & Malaria Inspector Gr. III	5600 - 9000	18 - 33	C/I	0	1	0	0	4	6	60	B.Sc. with Chemistry with 1 year Diploma in Health/Sanitary Inspector from a recognized Institute.
3	Extension Educator	5500 - 9000	22 - 35	C/I	0	0	0	0	1	1	60	Post Graduate in Sociology/ Social /Community Education or allied subject with similar course contents or Graduation in the above discipline with 2 years Diploma in Health Education from a recognized University.
4	Laboratory Superintendent Gr. III	5000 - 8000	18 - 33	B/I	0	0	0	0	1	1	60	B.Sc. with Bio-Chemistry/ Micro-Biology/ Life-Science or equivalent + Diploma in Medical Laboratory Technology (DMT) TV or equivalent or equivalent or B.Sc. in Medical Engineering recognized by

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 48 TO 49

48	Electric Signal Maintainer Gr. III	3050 - 4590	18 - 33	B/I	8	4	10	5	25	60	40	(a) Matriculation (10th class pass) and ITI certificate in Electrician/ Electrical fitter/ Wiremen Trade and 1 year experience as casual ESM in S & T Department OR (b) Must be a Casual ESM/Electrical Fitter for 3 years in S & T Department OR (c) Pass in + 2 Stage in Higher Secondary with Physics & Mathematics or its equivalent.
49	App. Telecommunication Maintainer Gr. III	3050 - 4590	18 - 33	B/I	6	0	11	5	12	34	40	(a) Pass in + 2 stage in Higher Secondary with Mathematics and Physics or equivalent OR (b) Matriculation and (i) ITI certificate in Electrical/ Radio/ Wireless/ Telecommunication/ TV Trade and 1 year experience as casual TCM/VM in S & T Department OR (c) Must be a casual TCM/VM for 3 years in S & T Department.

SINGLE APPLICATIONS TO BE SUBMITTED FOR CATEGORY No. 50 TO 51

50	Traffic Apprentice	5500 - 9000	18 - 33	A/2	3	4	8	4	19	38	60	A University Degree or its equivalent from a recognized University. Diploma in Rail Transport and Management from the Institute of Rail Transport will be an additional desirable qualification.
51	Commercial Apprentice	5500 - 9000	18 - 33	C/I	1	3	6	2	9	21	60	Degree from a recognized University or its equivalent. Diploma in Rail Transport and Management from the Institute of Rail Transport will be an additional desirable qualification.

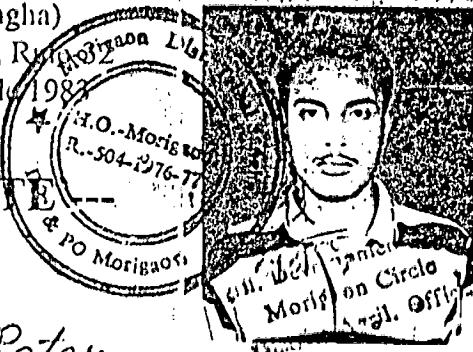
Attest  
Advocate



Sl. No. 349

Book No. -

## MORIGAON DISTRICT TRIBAL SANGHA

(Affiliated to All Assam Tribal Sangha)  
Regd. No. - 504/1976-77, Appendix-I, Rule 32<sup>nd</sup> para 14  
Assam S.C. & S.T. (R.V.S. & P.) Rule 19821395  
5.6.05  
--- CASTE CERTIFICATE ---

Certify that Shri/Smti Nikhetpal Patare  
Son/Daughter of Shri/Late Gopi Ram Patare  
Vill Nabheti (Ward No. 5) in the District Morigaon of the State  
of Assam Belongs to the Chakong (Teesta) Caste/Tribe which is recognised  
as a Scheduled Caste/Scheduled Tribe under the Constitution (Scheduled Caste) Order  
1950 the Constitution (Scheduled Tribe) Order 1950 as amended from time to time.

Shri/Smti Nikhetpal Patare and his/her family ordinarily  
resides Vill/Town Nabheti P.O. Morigaon  
Mouza Morigaon P.S. Morigaon of Morigaon District  
the State of Assam.

Countersigned,

Addl. Deputy Commissioner,  
Addl. Deputy Commissioner  
Date Morigaon, Assam.

AD  
President,  
Morigaon Dist. Tribal Sangha,  
Morigaon  
Date 5/8/05

*Advocate  
Advocate*

प्रयोग प्रतिक्रिया अकाउंटिंग वार्ता		प्रयोग पत्र
स्टेशन मामा, गुवाहाटी - 101/2004		48 / ELECTRIC SIGNAL MAINTAINER GR. III
सं.प्र.सं. / E.N. No.: योगी अंतर पाटर / CAT. No. & POST:		ADMIT CARD
		RAILWAY RECRUITMENT BOARD, GUWAHATI
		STATION ROAD, GUWAHATI - 781001

Control No. :  
44816005



NAME AND ADDRESS OF THE CANDIDATE

NILUTPAL PATAR  
VILL NABHETI  
P.O. MORIGAON  
ASSAM  
ASSAM  
PIN - 782105

Signature of the Invigilator

You are required to appear for the written examination at the place, date and time specified below

ROLL NO.		DATE & TIME OF REPORTING	CANDIDATE'S SIGNATURE (in the Presence of Invigilator)
34803508		27 - 03 - 2005 09:30 Hours	Dispur College Dispur, Guwahati - 781006

To be collected at Exam Centre

Date : 27-02-2005

*महाप्रक राय / Asst. Secy.*

Please tear off along this line and retain for your record

Name of the Candidate & Address		Catg No. & E.N. No.	Roll No.	Date of Examination
NILUTPAL PATAR VILL NABHETI P.O. MORIGAON ASSAM ASSAM	PIN - 782105	48 of 1/2004	34803508	27 - 03 - 2005
Dispur College / Examination Centre Dispur, Guwahati - 781006				

Please read and follow the "Instruction" Overleaf.

NOTE : CANDIDATES WHO TICK MARK ANSWERS ON THE QUESTION BOOKLET WILL BE DISQUALIFIED.

*महाप्रक राय / Asst. Secy.*

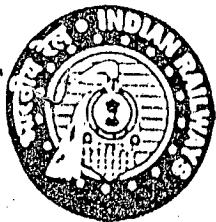
FREE RAILWAY PASS

FOR SC/ST CANDIDATES ONLY: On production of this letter you are entitled to free travel by railway in second class only

from **JAGIROAD**      Stn. to **Guwahati**      Stn. and back

This pass is available upto **05/04/2005**      (Authority : Railway Board's letter No. E (NG) II-84 / RSC / 122 dtd. 23-11-04)      *महाप्रक राय / Asst. Secy.*

*After  
J. Advocate*



-14-

Annexure-4 21

## RAILWAY RECRUITMENT BOARD – GUWAHATI STATION ROAD; GUWAHATI-781 001

### CALL LETTER for DOCUMENT VERIFICATION

No. RRB/G/41/10.

Date: 08/08/2005

To,  
**NILUTPAL PATAR**  
VILL NABHETI  
P.O. MORIGAON  
ASSAM  
ASSAM Pin - 782105.



Roll No.: **34803508**

Sub.: Document Verification for the post of **ELECTRIC SIGNAL MAINTAIN**  
under Category No. 48 of Employment Notice No. 1/2004.

With reference to your application for the post mentioned above, in response to the Employment Notice cited, you are hereby advised to attend the office of Railway Recruitment Board, Station Road, Guwahati-781001, Assam, on 31/08/2005 at 09:30 hours for verification of original certificates, testimonials etc.

1. This Call Letter does not in itself entitle you for selection.
2. You should bring your original VIII Standard or above Certificate issued by the competent authority for verification of your date of birth, educational qualification etc. You should also bring all of your original certificates and marks-sheets of Matriculation and onwards issued by the respective Board/Council/University along with experience and other certificates, caste certificate, if any. If the originals of above certificates/marks-sheets have not been received from respective Board/Council/University, then provisional pass certificate and marks-sheets issued by the respective Board/Council/University should be produced.
3. You are also directed to bring the Attested Photostat copies of all original certificates and marks-sheets and other certificates along with the originals.
4. You may be subjected to re-examination during the process of verification of documents etc. and you should come prepared for the same.
5. Your attendance may be required for more than one day (i.e. date as mentioned above) and you should come prepared for that.
6. Request for postponement of the date / venue mentioned above will not be considered and no further chance will be given.
7. If you are in service please bring "No Objection Certificate" from your employer, failing which you will not be considered for the post.
8. Approaching Chairman, RRB and/or his Secretary directly or indirectly by a candidate or anybody on his/her behalf requesting undue consideration for the recruitment will render a candidate liable for disqualification.
9. (For SC/ST candidates only)  
On production of this letter you are entitled to travel free by the Railway in Second Class from JAGIROAD Station to GUWAHATI Station and back. This pass will be valid up to 10/09/2005.  
(Authority: Railway Board's letter no. E(NG)II-84/RSC/122, dated 23/11/84).

**ASSISTANT SECRETARY**  
For CHAIRMAN, RRB – GUWAHATI

*Alleged  
Advocate*

Northeast Frontier Railway

No.E/227/O/(Rect)2

Office of the  
General Manager(P)  
Maligaon Guwahati-11  
Dated, 25.5.99.

To  
GM(Con)/MLG.  
All PHODs, DRMs, DAOs, WAO/NBOS & DBWS  
All Controlling officers of the non-divisionalised offices  
The GS/NFRMU, NFREU, AISCTREA/MLG

Sub:- Elimination of Viva-voce (Interview) in RRB Recruitments.

A copy of Railway Board's letter No. 99/E(RRB)/25/2 dt.18.3.99 on the above subject is forwarded for information, guidance and necessary action please.

*Ques 1-1188*  
SPO/HQ  
for General Manager (P)/MT.G

(Copy of the Railway Board's letter No. 99/E(RRB)/25/2 dt.18.3.99)

Sub:- Elimination of Viva-voce (Interview) in RRB Recruitments.

The need for Viva-voce examination in selections held by Railway Recruitment Boards has been reviewed in detail by the Railway Board. In order to reduce the element of subjectivity to the maximum possible and to expedite the selection process, it has been decided to eliminate Viva-voce test (interviews) in RRB recruitments. Accordingly, with immediate effect the following procedure should be followed:-

Group	Categories	Method of Selection
I	Safety category posts, for which psychological test has been prescribed, like ASM, SM, Asst. Driver (Electric/Diesel)	Single written examination followed by Psycho Test (No Interview)
II.	Non Technical Popular Categories (NTPC)	Two stage written examination (No Interview)
	1. Under-Graduate categories like Junior Clerk, Accounts Clerk, Ticket Collector, Commercial Clerk. 2. Graduate categories like senior clerk, Junior Accounts Assistant.	
III.	1. Apprentice Mechanic 2. Asstt. Shop Supdt. 3. Jr. Engineer. 4. Section Engineer 5. P.Way Mistries (PWM) 6. Draftsman 7. Chief Draftsman 8. JCMA 9. CMA 10. Staff Nurse 11. Health/Malaria Inspector	Single written examination (No Interview)

*After 1st Rehearsal*

- 12. Pharmacists
- 13. Radiographer
- 14. Lab Asstt./Lab Supdt.
- 15. Dietician
- 16. Catering Supervisor-III
- 17. Catering Supervisor-II
- 18. DSK-III
- 19. Finger Print Examiner
- 20. Artisans.

IV.	1. Law Assistant 2. Teacher 3. Physiotherapist 4. Telephone Operator.	Single written examination followed by Interview.
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V	1. Hindi Asstt.	Single written examination plus qualifying translation test with minimum of 90% marks. ( No Interview)
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2. In respect of the categories in Group II, all candidates, whose application are considered valid, shall be called for preliminary examination. Based on the merit positions in the preliminary examination, candidates equal to 10 times the number of vacancies shall be called for final examination. Selection shall be based on the merit position obtained in the final examination alone.

3. Psychological test/skill test/typing test, as applicable, shall continue as hitherto.

4. For the categories in Group IV, which will still have interviews as part of the selection, the allocation of marks shall to be as per as existing procedure, i.e., 85% marks for written examination and 15% marks for interview.

5. The instructions on doing away with the written test if the applicants are less than 6 times the number of vacancies (Ref. Board's letter No.E-NG-III-74/ESC/47/II dated 30.9.1975) shall stand withdrawn.

6. The Chairman/RRBs will ensure that the existing provisions of verification of the original educational, professional and caste certificates and other relevant documents, including Marksheets, where applicable, of the candidates are strictly complied with in every case before the declaration of panels. In the case of examinations for the categories of posts where interviews have been eliminated, the RRBs shall undertake verification of the original educational, professional and caste certificates of the successful candidates before declaring the panels. This may be done at time of publication of the final written examination results, indicating the dates, venue and time for verification of their original certificates. The original certificates should again be verified by the Personnel Branch at time of giving appointment letter so as to check the bonafides of the successful candidates at the level of RRB and second time at the level of the appointing Railway/Production Unit etc.

7. These orders shall take effect prospectively and shall be applicable to the selections notified after issue of these orders.

Sd/-  
(V.K.Modgal)  
Dy. Director, Estt.(RRB)  
Railway Board.

To,

The General Manager  
N.F. Railway  
Maligaon, Guwahati - 11

Sub : Prayer for appointment as ESM/Gr-III against Employment Notice No. 01 of 2004 category 48.

Sir,

With due respect I beg to state the following few lines for your kind consideration and necessary action please.

That sir, I Shri Nilutpal Patar, S/o Gopiram Patar, residing at vill. - Nabheti, P.O. - Morigaon, Assam belonging to a poor S.T. Community.

That Sir, as per advertisement published in the leading news paper by RRB/Guwahati, I was applied for the post of ESM/Gr - III against employment notice No. 01 of 2004 category No. 48.

That sir, After consideration of my eligibility by the recruitment authority I was called for appearing in the written examination held on 27-03-05 at the centre Dispur College bearing Roll No. 34803508 as such I was appeared in the written examination (copy enclosed).

That sir, After waiting of 5 (five) months, Railway Recruitment Board Guwahati has published the result in the news paper (Assam Tribune dated 4-8-05) and kept my name in the eligibility list.

That sir, on received of the call letter (copy enclosed) I was appeared in the RRB/ Guwahati office for verification of original certificate, testimonials etc. on 31/8/2005 at 09-30 hrs.

That Sir, It is learned that the RRB/Guwahati sent a list to General Manager (P) Maligaon for appointment. But I have not received any information from your end till date.

I therefore request you kindly arrange to absorbed me in the said post which I have already qualified.

Thanking you.

Yours faithfully

Nilutpal Patar

Nilutpal Patar

Roll No. 34803508

Category No. 48

Enclo :-

- 1) The Chairman, Railway Recruitment, Board,  
Station Road, Guwahati - 1.
- 2) National Commission for SC/ST,  
Khan Market, New Delhi.

Nilutpal Patar

Nilutpal Patar

Attested  
Nilutpal Patar